

Report and Accounts (2021-22) of STARS Scheme, Thiruvananthapuram and related papers

शिक्षा मंत्रालय में राज्य मंत्री (श्रीमती अन्नपूर्णा देवी): महोदय, मैं निम्नलिखित पत्रों की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ :-

- (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Scheme, Thiruvananthapuram, Kerala, for the year 2021-22.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10932/17/23]

Report and Accounts (2022-23) of NCDC, New Delhi and related papers

सहकारिता मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा): महोदय, मैं राष्ट्रीय सहकारी विकास निगम अधिनियम, 1962 की धारा 14 की उप धारा (3) और धारा 17 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (a) Annual Report of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2022-23.
- (b) Annual Accounts of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10639/17/23]

Report and Accounts (2022-23) of the Institute of Correctional Administration, Chandigarh and related papers

गृह मंत्रालय में राज्य मंत्री (श्री अजय कुमार): महोदय, मैं 2022-23 के वर्ष के लिए सुधारात्मक प्रशासन, चंडीगढ़ के संस्थान के वार्षिक प्रतिवेदन और लेखे तथा लेखाओं पर लेखापरीक्षक के प्रतिवेदन की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 10113/17/23]

- I. Report and Accounts (2021-22) of CCPD, New Delhi and related papers
- II. Reports and Accounts (2022-23) of Shree Bhagwan Mahaveer Viklang Sahayata Samiti, Jaipur; Narayan Seva Sansthan Udaipur, Rajasthan and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (सुश्री प्रतिमा भौमिक): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 78 of the Rights of Persons with Disabilities Act, 2016:-

- (a) Annual Report of the Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi, for the year 2021-22.
- (b) Explanatory Memorandum on the above Report.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T. 10315/17/23]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Shree Bhagwan Mahaveer Viklang Sahayata Samiti, Jaipur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (ii) (a) Annual Report and Accounts of the Narayan Seva Sansthan Udaipur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.

[Placed in Library. For (i) and (ii) See No. L.T. 10314/17/23]

I. Notifications of the Ministry of Education

II. Report and Accounts (2022-23) of EdCIL (India) Limited, Noida and related papers

III. Reports and Accounts (2021-22 & 2022-23) of various IIITs and related papers

IV. Report and Accounts (2022-23) of ABV-IIITM, Gwalior and related papers

V. MoU between the Government of India and EdCIL (India) Limited

शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. G.S.R. 623 (E), dated the 25th August, 2023, publishing the Council of Architecture (Amendment) Rules, 2023, under sub-section (3) Section 44 of the Architects Act, 1972.

[Placed in Library. See No. L.T. 10578/17/23]